

E. No.76/19
New No.488/19
18.06.2020

File was not taken up on 20.04.2020 in view of order bearing no. 7225-7305/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 15.04.2020 passed by the Hon'ble District & Sessions Judge (HQ) and the case was adjourned to 18.06.2020.

File is taken up today in view of the order bearing no. 11598-11728/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 14.06.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 14.10.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
18.06.2020